GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

STARRED QUESTION NO. 269

TO BE ANSWERED ON 03.08.2017

SOLAR PANELS AT ROOFTOPS

*269. SHRI SHER SINGH GHUBAYA:

DR. RAVINDRA KUMAR RAY:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the target fixed by the Government for generation of power by installing solar panels at rooftops of the houses along with the funds allocated by the Government to achieve the said target during the last two years;
- (b) the Status of the project/scheme at present, State-wise;
- (c) whether the Government has assessed the quantum of power generated through the solar panels installed at rooftops of the houses;
- (d) if so, the details thereof including the quantum of power in megawatt likely to be generated as a result of the project/scheme; and
- (e) the steps being taken by the Government to implement the project/scheme especially in rural areas of the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 269 to be answered on 03.08.2017 regarding 'Solar Panels at Rooftops'.

- (a) The Government of India has set a target of installing 40,000 MW of Rooftop Solar Power by the year 2022. The target includes household, institutional, social, commercial and industrial sectors. Rs.5000 Cr have been allocated by the Government in the last two years towards this purpose
- (b) The project is under implementation and the state wise achievement is given at Annexure -I
- (c) & (d) An aggregate capacity of 704.02 MWp grid connected rooftop solar power plants has been installed in the country, of which 32.69 MW has been installed on residential houses and remaining on industrial/ commercial roofs. It has been assessed that 150MWh of power is being generated by solar plants installed on rooftops of residential houses.
- (e) The scheme is applicable for both urban and rural areas of the country. The details of steps taken are given at Annexure II.

ANNEXURE I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 269 TO BE ANSWERED ON 03.08.2017

State-wise installed capacity of Grid Connected Rooftop and Small Solar Power Plants

		Total Installation
Sr. No.	State /UTs	capacity (MW)
1	Andaman and Nicobar Islands	0.00
2	Andhra Pradesh	16.68
3	Arunachal Pradesh	4.12
4	Assam	1.11
5	Bihar	2.56
6	Chandigarh	7.50
7	Chhattisgarh	6.61
8	Dadra and Nagar Haveli	0.48
9	Daman and Diu	0.31
10	Goa	0.51
11	Gujarat	56.31
12	Haryana	59.10
13	Himachal Pradesh	1.12
14	Jammu and Kashmir	0.73
15	Jharkhand	3.23
16	Karnataka	71.20
17	Kerala	14.73
18	Lakshadweep	0.00
19	Madhya Pradesh	13.36
20	Maharashtra	123.64
21	Manipur	1.31
22	Meghalaya	0.06
23		0.10
24	Nagaland	0.00
25	NCT of Delhi	47.35
26	Odisha	2.89
27	Puducherry	0.02
28	Punjab	29.36
29	Rajasthan	42.33
30	Sikkim	0.01
31	Tamil Nadu	97.67
32	Telangana	19.31
33	Tripura	0.00
34	Uttar Pradesh	48.07
35	Uttarakhand	12.00
36	West Bengal	20.23
	Total	704.02

ANNEXURE II REFERRED TO IN REPLY TO PART (e) OF LOK SABHA STARRED QUESTION NO. 269 TO BE ANSWERED ON 03.08.2017

- (a) The CFA upto 30% of benchmark cost for the general category states and upto 70 % of benchmark cost for special category states, North Eastern States, Lakshadweep, Andaman & Nicobar Islands is provided for installation of grid connected rooftop projects in residential, institutional and social sector.
- (b) All the 36 States/ UTs have notified net metering regulations and/or tariff orders.
- (c) Over 1933 firms have been empanelled as channel partner.
- (d) Through the efforts of the Government, State/ UTs of Chhattisgarh, Haryana, Uttar Pradesh and Chandigarh have notified mandatory notification for RTS
- (e) The Ministry of New and Renewable Energy(MNRE) made efforts to provide concessional loans and has arranged multilateral concessional loans of USD 625Million from the World Bank to State Bank of India (SBI) and USD 500 million from Asian Development Bank to Punjab National Bank (PNB) for extending to prospective investors in roof top solar belonging to industrial and commercial sectors
- (f) MNRE also prepared model EPC agreement / PPA which have been duly vetted by Ministry of Finance and the Ministry of Law and Justice.
- (g) Publicity through print and electronic media